

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.05.2020.

Sl. No.	Cases	Total pendency at the beginning of May, 2020 (Civil - Criminal)	Institution during the month of May, 2020 (Civil - Criminal)	Total disposal during the month of May, 2020 (Civil - Criminal)	Pendency at the end of May, 2020 (Civil - Criminal)
1.	WRIT PETITION	97 —	01 —	01 —	97 —
2.	APPEAL	37 37	— 02	— —	37 39
3.	R. S. A.	18 —	— —	— —	18 —
4.	F. A. O.	— —	— —	— —	02 —
5.	CONTEMPT	— —	— —	— —	— —
6.	MISC. CASES	— 04	— —	— —	— 04
7.	MISC. APPEAL	— —	— —	— —	— —
8.	SUO MOTU TRANSFER PETITION	— —	— —	— —	— —
9.	TRANSFER PETITION (C)	— —	— —	— —	— —
10.	BAIL APPLICATION	— —	— 04	— 04	— —
11.	MAC APPEAL	07 —	02 —	— —	09 —
12.	REVIEW	— —	— —	— —	— —
13.	REVISION	09 09	— —	— —	09 09
14.	MAT APPEAL	01 —	— —	— —	01 —
15.	REVISION U/S 19 OF THE (FAM CT.)	— —	— —	— —	— —
16.	LEAVE PETITION	— 04	— —	— —	— 04
17.	ARBITRATION PETITION/APPEAL	02 —	— —	— —	02 —
18.	S. A. O.	— —	— —	— —	— —
19.	REFERENCE	— —	— —	— —	— —
20.	C. O.	02 —	— —	— —	02 —
21.	TAX APPEAL	02 —	— —	— —	02 —
22.	SP. APPEAL	01 —	— —	— —	01 —
23.	Ex. P.	— —	— —	— —	— —
	GRAND TOTAL	178 54	03 06	01 04	180 56

